

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

ERA INFRASTRUCTURE (INDIA) LIMITED

Vs.

REGISTRAR OF COMPANIES

Item No.-102

CP- 112/241/242/ND/2020

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 28.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: PCS S.S. Bhati, Adv. Shobhan Mohanti

For the Respondent

:

ORDER

Mr. Abhishek Anand and Mr. Viren Sharma appeared on behalf of the applicant. None appeared on behalf of RoC. Notice be issued to RoC Department. Ld. Counsel for the petitioner is directed to serve the notice upon RoC by all modes including the E-mail ID of the department concerned. Ld. Counsel for the petitioner is also directed to file affidavit of service within three days from today and inform the next date of hearing to the Ld. ARoC. List on 07.10.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)